

**Government of India  
Ministry of Consumer Affairs, Food and Public Distribution  
Department of Consumer Affairs**

**LOK SABHA  
UNSTARRED QUESTION NO. 2048  
TO BE ANSWERED ON 14.03.2017**

**SALE OF BOTTLED WATER**

2048. SHRI MANOJ TIWARI:  
(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the names of companies in the country which sell bottled water;
- (b) the details of these companies along with the number of such companies which do not meet the qualitative standard fixed for drinking water;
- (c) whether such companies are exploiting underground water without the permission of NGT, if so, the State-wise details of such companies;
- (d) whether the Government has fixed any time limit for testing the quality of bottled water; and
- (e) if so, the details thereof including the number of companies against which the Government has taken action along with the details of action taken in this regard during the last two years?

**ANSWER**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री सी. आर. चौधरी)**

**THE MINISTER OF STATE  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)**

(a) to (e) : The information is being collected and will be laid down on the table of the House.

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